

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2154 of 1998

(2)

New Delhi, dated this the 9th November, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Harbans Ram,
S/o Shri Ram Dev,
R/o 309/5, Railway Colony,
Shakur Basti, Delhi-110034. Applicant

(By Advocate: Shri U. Srivastava)

Versus

1. Union of India through
the General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Northern Railway, New Delhi.
3. The Sr. Medical Officer (Divl.),
Northern Railway, Central Hospital,
New Delhi. Respondents

ORDER (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Applicant, seeks declaration of results of
the interview held on 1.3.97 and for engagement as
a casual labourer.

2. Applicant's counsel Shri U. Srivastava
states that applicant had been called for an
interview for the post of Safaiwala vide letter
dated 1.3.97 (Ann. A-3), but he has not been
intimated the result of the same. Shri Srivastava
further states that applicant subsequently
addressed a representation to the DRM (Ann. A-1)
to which he received no reply. Shri Srivastava
states that the above representation was
incorrectly dated as 5.11.98 but was actually sent
on 5.11.97.

(2)

(3)

3. If the above submissions of Shri Srivastava are correct, respondents are called upon to dispose of the aforesaid representation (Ann. A-1) by a detailed, speaking and reasoned order under intimation to applicant within two months from the date of receipt of a copy of this order. No costs.

Adige
(S. R. Adige)
Vice Chairman (A)

/GK/